FORM B

PUBLIC ANNOUNCEMENT

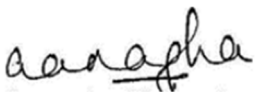
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S SHITOLE TISSUE CULTURE PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
(1)	(2)	(3)
1.	Name of the corporate debtor	M/s Shitole Tissue Culture Private Limited
2.	Date of incorporation of corporate debtor	05 November, 2019
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999PN2019PTC187615
5.	Address of the registered office and principal office (if any) of corporate debtor	Gate no 259, Koregaon Mul,Tal: Haveli Dist Pune, Maharashtra, India, 412202
6.	Date of closure of Insolvency Resolution Process	02 November, 2025
7.	Liquidation commencement date of corporate debtor	22 October, 2026
8.	Name and registration number of the insolvency professional acting as liquidator	N**ame:** CS Anagha Anasingaraju **Registration No:** IBBI/IPA-002/IP-N00247/2017-18/10732
9.	Address and e-mail of the liquidator, as registered with the	**Address:** Kanjmag & Co, 1-2 Aishwarya Sankul, G.A. Kulkarni Path, Pune,

	Board	Maharashtra, 411038 **Email:** rp.anagha@kanjcs.com
10.	Address and e-mail to be used for correspondence with the liquidator	**Address:** 1-2 Aishwarya Sankul, G.A. Kulkarni Path, Pune, Maharashtra, 411038 **Email:** cirp.shitoletissueculture@gmail.com

Notice is hereby given that the National Company Law Tribunal Court-V, Mumbai has ordered the commencement of liquidation of the M/s Shitole Tissue Culture Private Limited on 22 October, 2026**.**



Anagha Anasingaraju

Date: 26 October 2026
Place: Pune

Liquidator, Shitole Tissue Culture Private Limited
Registration No.: IBBI/IPA-002/IP-N00247/2017-18/10732